

PUNJAB VIDHAN SABHA SECRETARIAT

**TENTATIVE PROGRAMME OF THE BUSINESS TO BE TRANSACTED BY
THE PUNJAB VIDHAN SABHA DURING ITS SIXTEENTH
(SPECIAL) SESSION, 2021 AT 10.00 A.M. ON MONDAY, THE
8TH NOVEMBER, 2021.**

- Monday, the 8th November, 2021
(10.00 A.M.)
- (11.00 A.M.)
1. Obituary References.
 2. Opposing the Centre's notification to extend the jurisdiction of the B.S.F. from 15 km to 50 km alongwith International Border.
 3. Motion under Rule 16 regarding adjournment of the House sine-die.

Revised programme, if any, will follow.

**CHANDIGARH :
THE 1ST NOVEMBER, 2021.**

**SURINDER PAL,
SECRETARY.**

To

All Members of the Punjab Vidhan Sabha.

No. 43-LA-2021/ 20024, dated Chandigarh, the 1st November, 2021.

Copy forwarded for information to –

1. the Chief Secretary to Government, Punjab;
2. all Additional Chief Secretaries / Financial Commissioners / Principal Secretaries / Administrative Secretaries to Government, Punjab, Chandigarh;
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4. the Principal Secretary to Governor, Punjab;
5. the Chief Electoral Officer and Secretary to Government, Punjab, Election Department, Chandigarh, (with 4 spare copies);
6. the Legal Remembrancer and Secretary to Government, Punjab, Department of Legal and Legislative Affairs, Chandigarh;
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9. the Secretary to Government of India, Ministry of Parliamentary Affairs, 92, Parliament House, New Delhi-110001;
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P.T.O.

11. the Secretary, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi-110001;
12. the Secretaries to all State Legislative Assemblies/Councils in India;
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14. the Under Secretary to Government, Punjab, General Administration, (By name) with 180 spare copies for distribution amongst various Branches under the Administrative Secretaries;
15. the Librarian, Lok Sabha Secretariat, Parliament House, New Delhi-110001;
16. the Director, Information and Public Relations, Punjab, Chandigarh;
17. the Incharge, United News of India, Building No. 6, First Floor, Sector 42, Attawa, Chandigarh-160036;
18. the Incharge, Press Trust of India, S.C.O. 78, First Floor, Sector 47-D, Chandigarh; and
19. all Press Correspondents stationed at Chandigarh.

Raj Singh
**UNDER SECRETARY,
for SECRETARY.**
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